

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 925/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Dewan Housing Finance Corporation Ltd
V/s
Chetak Litespace Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Smit H. Shah	Asso. Adv.	<i>S. Shah</i>
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for Financial Creditor

i/b. Shrivastav & Co.

ORDER

TCP 925/I&BP/NCLT/MB/MAH/2017

The Petitioner side present. The Corporate Debtor side not present.

At request of the Petitioner Counsel, list this matter for hearing on 15.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)